

## Annexure-7

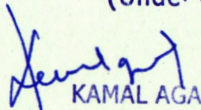
Name of the corporate debtor	<b>POINTIFIC DIGITAL PRIVATE LIMITED</b>	Date of commencement of CIRP	<b>10.11.2023</b>	List of Creditors as on	<b>16.03.2024</b>
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## List of operational creditors (Government Dues)

(Amount in Rs)

Sl No	Details of Claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party					
1	GST	Assistant Commissioner GST	28.02.2024	3,34,25,967.00	3,34,25,967.00	unsecured	NO	86.90%	NIL	NIL	NIL	The CoC constitutes of only the operational creditors
2	Income Tax	Income Tax Department TDS 2(1)(2)	17.01.2024	42,54,570.00	42,54,570.00	unsecured	NO	11.06%	NIL	NIL	NIL	
			<b>Total</b>	<b>3,76,80,537.00</b>	<b>3,76,80,537.00</b>							

For POINTIFIC DIGITAL PVT. LTD.  
(Under CIRP)

  
KAMAL AGARWAL  
(Interim Resolution Professional)  
IBBI/IPA-001/IP-P00868/2017-2018/11466